## **NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.11/	-	Hearing	Rule-6	Benir E-Store Solutions Pvt. Ltd., Vs
BB/ 2017			of IB	Mindlogicx Infratec Ltd.

NAME (IN CAPITAL) 33 & PHONE NUMBER

**SIGNATURE** 

9980606027

ABHISHEIC.PN 33 PRERANA DASH ,80959 68818

PETITIONER

## ORDER

Counsel for petitioner is present. Junior Counsel for respondent is present. Counsel for respondent again requested adjournment on the ground his senior counsel is engaged in another court. List it on 06/9/17.

MEMBER(J)

MEMBER(T)